

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 609  
IB-800/PB/2022

**IN THE MATTER OF:**

**M/s. SREI Equipment Finance Ltd.**

...PETITIONER

**Vs.**

**M/s. Pratyush Infrastructure Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 24.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

Re-notified to **25.04.2023**.

**Sd/-**  
**(Court Officer)**